

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 29/RP/2023**

Subject : Petition for review of the order dated 27.4.2023 in Petition No. 441/GT/2020, for tariff of Talcher STPS Stage-II (2000 MW) for the period 2019-24.

Petitioner : NTPC

Respondents : APEDCL and 12 ors.

Date of Hearing : **23.10.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Shri Karthikeyan Murugan, Advocate, NTPC  
Shri Rudraksh Bhushan, NTPC  
Shri S. Vallinayagam, Advocate, TANGEDCO  
Shri Mahfooz Alam, GRIDCO

**Record of Proceedings**

Due to a paucity of time, the matter could not be taken up for the hearing. Accordingly, the hearing of the petition was adjourned.

2. Review Petition shall be listed for hearing on **28.11.2024**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

